

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:998
ANSWERED ON:07.12.2004
AH INDIA COMMON ENTRANCE TEST FOR ADMISSION
Choudhary Shri Nikhil Kumar;Yerrannaidu Shri Kinjarapu

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Central Government has passed an order to conduct all India combined entrance test for students seeking admission in management, engineering, M.A. etc. in 2005-06;
- (b) if so, the details thereof;
- (c) whether it is also a fact that the said order has been withdrawn even before conducting the said test;
- (d) if so, the details thereof alongwith the reasons therefore;
- (e) whether the Government has received representations from the All India Medical and Engineering Colleges Association to permit them to hold a national level common entrance test for admission to various courses under the management quota for 2005-06;
- (f) if so, the details thereof; and
- (g) the action taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M. A. A. FATMI)

(a) to (d): Yes, Sir. The Central government has issued an order to conduct All India Engineering Entrance Examination (AIEEE) for students seeking admission in Engineering, Architecture and Planning programmes etc. for 2005-06. According to the order, admission in undergraduate programmes in all the Government educational institutions like National Institutes of Technology (NITs), Indian Institutes of Information Technology (IIITs), National Institute of Forge and Foundry Technology, Ranchi, School of Planning and Architecture (SPA), New Delhi and other Institutes of Central Government as specified will be made through above mentioned examination. All other educational institutions like Central/Deemed Universities will have the option of either to participate in the above examination or conduct their own entrance examination and admit students in a fair and transparent manner.

A similar decision has been taken in regard to common entrance examinations for Admission to Master of Business Administration (MBA)/Post Graduate Diploma in Management(PGDM) or its equivalent programmes. As per the decision all specified Central institutions admitting students on all-India basis will have to opt for one of the five examinations as specified. All the Central/Deemed Universities will have the option to participate in these tests or conduct their own entrance examination and admit students in a fair and transparent manner.

(e) to (g): A representation was received from the All India Medical and Engineering Colleges Association (AIMECA) to permit them to hold a National Level Common Entrance Test for admission to various courses under the management quota for the year 2004-05. As per the Supreme Court directions in the TMA Pai Vs State of Karnataka and Islamic Academy of Education Vs State of Karnataka judgments, the seats of the management quota in private institutions were to be filled up by conducting admission test in the respective States either by the State Government or the Association of such colleges for similar courses within the States under the supervision of a Committee constituted for the purpose. In view of this, the representation of the AIMECA was rejected.